

(c) whether the government of Kerala has submitted any request to the Union Government to review its decision and restore the institute at Trivandrum;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) The Government Body of the Central Council for Research in Ayurveda and Siddha (CCRAS) had set up a sub-committee under the Chairmanship of the then Secretary, Department of Indian Systems of Medicine and Homoeopathy, to review the functioning of the CCRAS and to recommend restructuring and reorganisation because the present number of field stations, i.e. 86 has become rather unwieldy to manage from the point of view of their locations, supervision, control, etc. Many units are non-functional due to inadequate infrastructural support. Many are not cost effective. Based on the recommendations of the Committee as accepted by the Governing Body and by the Government the above mentioned decision was taken.

It is proposed to shift the Regional Research Institute (Ayurveda), Trivendrum except its drug Standardisation Division to the Central Research Institute, Cheruthuruthy. It is proposed to amalgamate the Drug Standardisation Division of R.R.I., Trivendrum with the Central Research Institute (Siddha), Chennai.

(c) and (d) Yes Sir, a request from the Honourable Chief Minister of Kerala was received for retaining the Regional Research Institute (Ayurveda), Trivendrum at its existing place.

(e) The implementation of the proposed reorganisation and restructuring of the Council has been stayed by the High Court at Chennai.

#### **Additional Budgetary Support for Power Sector**

155. SHRI R. SAMBASIVA RAO : Will the Minister of POWER be pleased to state:

(a) whether the Power Ministry has sought an additional budgetary support of Rs. 12.154 crore for the Ninth Five Year Plan over and above the allocation already contemplated by the Union Government;

(b) if so, the reasons therefor alongwith funds already allocated by the Planning Commission for Power sector for the Ninth Five Year Plan;

(c) whether the Government have agreed to provide additional funds as required by the Power Ministry; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (d) The Ninth Plan is under finalisation by the Planning Commission. The Ministry of Power has proposed a Domestic Budgetary Support (DBS) of around Rs. 13.800 crores for the Ninth Plan for the following reasons:—

- (i) To accelerate the generation programme in Central/State Sector.
- (ii) To complete on-going thermal and hydro projects in the Central Sector.
- (iii) To undertake renovation and modernisation of existing power stations.
- (iv) To construct important inter-State and inter-regional links.
- (v) To undertake advance action on thermal and hydel power projects for commissioning in the Tenth Plan and beyond.

At a review meeting taken by the Prime Minister it has been decided that very high priority will be given for funds allocation to the power sector.

[Translation]

#### **Hydro Power Generation**

156. PROF. RASA SINGH RAWAT : Will the Minister of POWER be pleased to state:

(a) whether the Government have assessed the hydro power generation potential in the country;

(b) if so, the details thereof;

(c) whether any target has been fixed for hydro power generation in the country during the Ninth Five Year Plan;

(d) if so, the schemes proposed to be launched for this purpose, State-wise; and

(e) details of participation of the Union/State Governments and private sector therein separately?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE